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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 519/2021

SHIPRA ESTATE LTD. AND JAIKISHAN ESTATES

DEVELOPERS PVT. LTD.

.....Plaintiff

Through:

versus

M/S WISHWA MITTAR BAJAJ AND SONS

....Defendant

Through:

Ms Kavita Vinayak, Mr. Rohan Dua,

Mr. Piyush Thanvi, Advs.

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+ OMP (ENF.) (COMM.) 71/2020

WISHWA MITTAR BAJAJ AND SONS

....Decree Holder

Through: Ms

Ms Kavita Vinayak, Mr. Rohan Dua,

Mr. Piyush Thanvi, Advs.

versus

SHIPRA ESTATE LTD. AND JAIKISHAN ESTATES
DEVELOPERS PRIVATE LIMITED & ORS.Judgement Debtor
Through:

CORAM:

HON'BLE MR. JUSTICE JASMEET SINGH

ORDER

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26.08.2025

At request of Ms. Vinayak, learned counsel for the respondent, renotify on 05.12.2025.

JASMEET SINGH, J

AUGUST 26, 2025/sp